## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/385/ (IB)/2017

NAME OF THE PETITIONER(S)

: KITEC INDUSTRIES INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: EMMANUEL ENGINEERING PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

K. ELANGO

Coursel for Pelilioner

## **ORDER**

Mr. K.Elango, Counsel for Petitioner (Operational Creditor) present and prayed for time for proposing the name of the IRP. At request, time is enlarged. Put up on 23.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

hv